

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 247 of 2014 & IA-405 of 2014**

Dated : **4<sup>th</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

The Kerala High Tension & Extra High Tension  
Industrial Electricity Consumers' Association ... Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod  
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Ramesh Babu for R-1  
Mr. M.T. George  
Ms. Kavitha K.T. for R-2

**ORDER**

Reply to be filed by 9.1.2015.

Post the matter on **12<sup>th</sup> January, 2015.**

Rejoinder, if any, may be filed.

(Justice Surendra Kumar)  
Judicial Member

( Rakesh Nath )  
Technical Member

*vt/jps*